

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 596 of 2020

IN THE MATTER OF:

Ramjee Power Construction Ltd.

...Appellant

Versus

Jharkhand Urja Sancharan Nigam Ltd.

...Respondent

Present: -

For Appellant: Mr. Pandey Neeraj Rai, Mr. Pandey Sangeet Rai, Ms. Rachitta Priyanka Rai and Mr. A Kishore, Advocates.

For Respondent: Mr. Anup Kumar, Senior Standing Counsel and and Mr. Saurabh Jain, Advocate.

O R D E R
(Virtual Mode)

06.01.2021 Shri Anup Kumar, Senior Standing Counsel representing Respondent seeks a brief adjournment to file written submissions. Time is extended by 15 days to file written submissions not exceeding three pages supported by relevant case laws. It is made clear that no prayer for further adjournment will be entertained.

List the Appeal 'for hearing' on 2nd February, 2021 at 02:00 PM.

**[Justice Bansi Lal Bhat]
The Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**